

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

No. HC.VII-21/2008(Pt.)/8597/A.

From :- Shri Utpal Rajkhowa,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Deputy Registrar (Admn.),  
Gauhati High Court,  
Itanagar Permanent Bench.

Dated Guwahati, 19<sup>th</sup> October, 2023.

Sub:- **Civil/Puja Vacation with Station leave permission.**

Ref:- No. HC(IB)-VIG/01/2023 dated 18.10.2023.

Sir,

With reference to the above, I am directed to inform you that Shri Tage Halley, District & Sessions Judge, East Sessions Division, Tezu, Lohit District, Arunachal Pradesh has been granted **Civil/Puja Vacation w.e.f. 21.10.2023 to 27.10.2023, alongwith station leave permission w.e.f. 21.10.2023 to 29.10.2023.** A senior Judicial officer available at the station will remain in charge of his Court and Office in his absence.

Yours faithfully,

*sd/-*  
**REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-21/2008(Pt.)/8598-8599/A, dated 19.10.2023**

Copy to:

1. Shri Tage Halley, District & Sessions Judge, East Sessions Division, Tezu, Lohit District, Arunachal Pradesh.

✓ 2. The Project Manager, Gauhati High Court.

*19/10/23*  
**REGISTRAR (VIGILANCE)**